

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

IN THE MATTER OF:

CP/CA No. 571/2016

Shree Bhawani Trademark Pvt. Ltd.

.... **APPLICANT / PETITIONER**

SECTION:

Under Section 391 (2) & 394, 100 to 104 of the Companies Act

Order delivered on 15.02.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the APPLICANT

:- Ms. Nivedita R. Sarda, Adv.

For the Income Tax
Deptt., Jaipur,
Rajasthan


:- Mr. Prateek Kedawat for Mr. R.B. Mathur,
Senior Standing Counsel

For the UOI/MCA/ROC,
Jaipur, Rajasthan

:- Mr. Nawal Kishore Jha,
Senior Panel Counsel

ORDER

Order reserved.


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(M. M. KUMAR)
PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

15.02.2018
V.Sethi